

4.

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

R.A. No. 7 of 1998

in

O.A. No. 2836 of 1997

New Delhi, dated the 13<sup>th</sup> January, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Dwarka Prasad,  
S/o Shri Bulai Ram,  
R/o LRS Institute of TB &  
Allied Diseases,  
Sri Aurbindo Marg,  
New Delhi-110030.

... REVIEW APPLICANT

VERSUS

Director,  
LRS Institute of TB &  
Allied Diseases,  
Sir Aurbindo Marg,  
New Delhi-110030.

... RESPONDENT

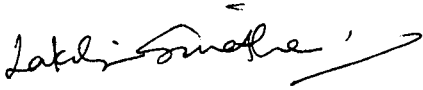
ORDER (By Circulation)

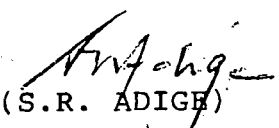
BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Perused the R.A.

None of the grounds contained therein  
bring it within the scope and ambit of  
Section 22(3)(f) read with Order 47 Rule 1  
C.P.C. under which alone any judgment/order/  
decision of the Tribunal can be reviewed.

The R.A. is, therefore, rejected.

  
(Mrs. LAKSHMI SWAMINATHAN)

  
(S.R. ADIGE)

Member (J) Vice Chairman (A)

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